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Title: Introduction of the Euthanasia (Regulation) Bill, 2014.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I beg to move for leave to introduce a Bill to regulate termination of life of persons who are in a permanent vegetative state or terminally ill and facing unbearable suffering and for matters connected therewith or incidental thereto.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate termination of life of persons who are in a permanent vegetative state or terminally ill and facing unbearable suffering and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI BHARTRUHARI MAHTAB : Sir, I introduce the Bill.

**15.53 ½ hrs.**